

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE

Review

ORDER SHEET
Application No 283 of 1987

Applicant

Sreedharan and Another

in A no. 593/594/1986(F)

Respondent

The Commandant, 515 Army Base
Wksp, Blore and Another

Advocate for Applicant

Sri H. Subramanya Jois

Advocate for Respondent

Date

Office Notes

Orders of Tribunal

22-12-86

This Review Application is filed by the Advocate for Applicant Shri Ranganath Jois, on 22.12.86 under Section 22(f) of the Administrative Tribunal Act, 1985 for Review the Order of this Hon. Tribunal in Application Nos 593 and 594/1986(F) passed on 12.11.86. It prays:

RECALL the order dated 12.11.1986 made in Application Nos 593 and 594/1986(F) and review the same in accordance with law.

PASS such other orders granting the prayers made in the main applications and allow the same, in the interest of justice and equity.

The Applicants has not prayed for Interim Orders. The Application is to be Registered and posted for 2.1.1986 before Registrar for direction. ^{now} admission.

There are two applicants and ~~instead of~~ ^{xx} 50/- Postal Order for Rs. 25/- only paid instead of Rs. 50/- for 2 Applicants.

Submitted for Orders.

R. H. Jois
30/12/86

Register. Register

Post before hand

on 6-1-87

(Court Hall No 2)

(For Preliminary hearing addendum to P-18)

500/-
summed
8/1/87

Date

Office Notes

Orders of Tribunal

CHRKRJ/LHARM
6/1/1987

Shri Ranganath Jois for Shri H.S.Jois, Counsel for the applicant. None present for respondents. At the request of Shri Ranganath Jois, the case is adjourned to 8.1.87. Post at the top of the list. No further adjournment.

Unharm

MEMBER (J)

MEMBER (A)^{6.1.87}8-1-87

The Hon'ble Shri.
Ch. Ramakrishna Rao,
(FM)
The Hon'ble Shri.
Atta. Rego, (AM).

Sri. H.S.Jois for
applicant absent.

Sri. M.S. Padmajaiah
for Respondent present.

R.A. ^{Permitted to} ~~Request~~ Withdrawal

BD.

22/2
colt.2

order dt. 8.1.87 issued
to all the Parties
Concerned & O/c added
to the file.
TRB.

3-2-87

CHRKRJ/LHARM

8.1.87

Shri Ranganath Jois for the applicant. Shri M.S. Padmajaiah, senior C.G.S.C. for the respondents. Shri Jois requests that he may be permitted to withdraw the application for review. In view of the above the application is dismissed as withdrawn.

Unharm

Member (J)

Member (A)^{8.1.87}